

15
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 257/252(3)/NCLT/AHM/2018

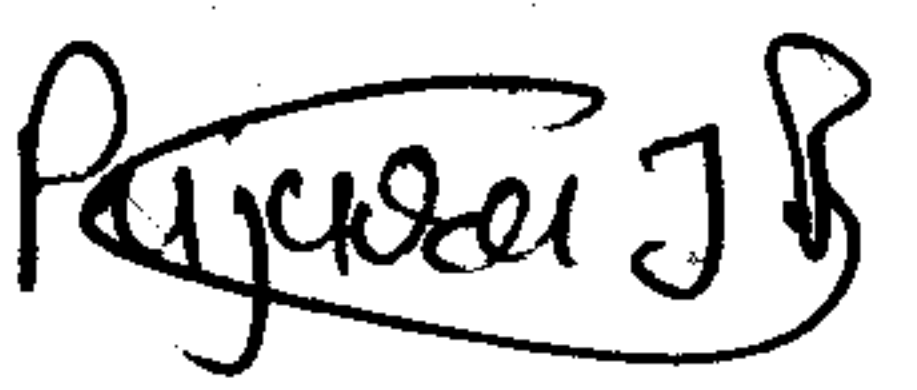
Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2018**

Name of the Company: Prashant Bipinbhai Thakore & Anr.
(MGD Marketing Pvt Ltd.)
V/s.
Registrar of Companies

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	Jignesh R. Pujara & Co.	Practising Chartered Accountant	Petitioner 1 & 2	
2				

ORDER

PCA Mr. Jignesh Pujara is present for the Appellant. None for the ROC.

The proof of service of notice of date of hearing on the ROC is filed.

The representation of Income Tax Department is not received.

The representation of the ROC is not filed, hence one more opportunity is granted to ROC to file its representation.

List the matter on 16.07.2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 25th day of June, 2018.